

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SEVERAL HON. MEMBERS :
Yes.

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.

12-17 hrs.

PETITIONRE DELHI RENT CONTROL (AMENDMENT) BILL, 1980

SHRI K. LAKKAPPA (Tumkur) :
Sir, I beg to present a petition signed by Shri R.C. Gupta regarding the Delhi Rent Control (Amendment) Bill, 1980, so as to make provisions also for increase in rent in accordance with rise in price index, fixation of standard rent at a rate more than Banks' lending rate of interest, termination of tenancy for non-payment of rent for three months and scrapping of Slum Clearance Act.

12-18 hrs.

MATTERS UNDER RULE 377

(i) Need For Taking Immediate Steps For Respending Orient Paper Mill, Bhaskar Textile Mill And Kalinga Tubes In Orissa.

SHRI CHINTAMANI PANIGRAHI (Bhubneswar) : Three industrial units in Orissa, namely, Orient Paper Mill, Bhaskar Textile Mill and Kalinga Tubes, have closed down for an indefinite period. The Orient Paper Mill is situated at Brajraj Nagar and Bhaskar Textile Mill at Jharsuguda in Sambalpur district in Orissa. Kalinga Tubes is situated at Chauduer in Cuttack district. As many as 20,000 employees were working in these three units. Most of the low paid employees from among them belong to Scheduled Castes and Scheduled Tribes. The closure of these three industrial units have rendered 20,000 employees jobless. This has created an atmosphere of unrest among the workers in the State of Orissa.

12-19 hrs.

MR. DEPUTY-SPEAKER *in the Chair.*

It is not possible on the part of the part of the State Government to solve the problems that have arisen due to the lockout of these units. Large number of workers who have been thrown out of employment cannot be rehabilitated in any other factory. The State Government is not in a position to make any commitment about their rehabilitation nor in a position to revive those units.

Unless immediate steps are taken to review those units, the workers' unrest may pose law and order problem in the State. It is a question of life and death for these 20,000 employees. Therefore, it is necessary to review these units.

In view of this, I demand that the Government of India should intervene in the matter and revive Orient Paper Mill, Bhaskar Textile Mill and Kalinga Tubes of Orissa without any further delay.

[ii] Need For Starting A Fast Train Service Between Allahabad And Lucknow

श्री कृष्ण प्रकाश तिवारी (इलाहाबाद) :
उपाध्यक्ष महोदय, उत्तर प्रदेश में लखनऊ इस प्रदेश की राजधानी है तथा इलाहाबाद एक तरह से छोटी राजधानी ही है। क्योंकि उच्च न्यायालय लोक सेवा आयोग, शिक्षा विभाग पुलिस विभाग, आवकारी विभागों के सब बड़े-बड़े कार्यालय यहीं हैं। यही नहीं एकाइन्टेंट जनरल का कार्यालय भी इलाहाबाद में ही है।

इलाहाबाद तथा लखनऊ की दूरी केवल 150 किलोमीटर है, किन्तु इन पर कोई फास्ट ट्रेन न होने से जितनी ट्रेनें हैं, उन्हें यह दूरी तय करने में 6 घंटा से 12 घंटा लगता है, जबकि अन्यत्र जहाँ फास्ट ट्रेन चलती हैं, इतनी दूरी 2½ तथा 3 घंटा में तय होती है।

[श्री कृष्ण प्रकाश तिवारी]

लखनऊ इलाहाबाद के बीच एक फास्ट ट्रेन चलाने की मांग बहुत दिनों से की जा रही है और इसके न होने से इलाहाबाद में बड़ा असन्तोष है।

मेरा रेल मंत्री जी से निवेदन है कि अवि-लंब इलाहाबाद लखनऊ के बीच एक फास्ट ट्रेन चलाने की व्यवस्था करा दें।

(iii) Need For Establishing A Central Honey Development Board

SHRI N. DENNIS (Nagercoil) : Under Rule 377 I make the following statement :

To facilitate proper exploitation, development and export of honey, it is absolutely essential to set up a central Honey Development Board. Honey, the sweetest natural gift is an important item of nutritious medical food. There are wide scope and opportunities for the development of honey production in some parts of our country. Our country is gifted with the production of honey from different species of bees. Unlike "Rock bee honey" known as "Jungle Honey", "Apis indica honey" or the apiary honey production requires considerable investment, labour and scientific knowledge. The annual production of honey in our country is about 40 lakhs kilograms, approximate value of it is Rs. 8 crores. Systematic production will generate large employment opportunities and export possibilities. Places with favourable climatic conditions natural forest resources, availability of natural bee colonies and availability of scientific skilled experts in honey production, should be encouraged and patronaged with liberal assistance. Such assistance, protection and safeguard have to be extended to those engaged in "migratory bee keeping" too. The interests of thousands of bee keepers of our country could be better served only by extending scientific and technological support and assistance. So, Government may be pleased to take early steps for the

establishment of a Central Honey Development Board.

(iv) Increasing Irregularities In Certain Post Offices In District Ghazipur Of Uttar Pradesh

श्री राजनाथ सोनकर शास्त्री (संदपुर) : उपाध्यक्ष महोदय, नियम 377 के अन्तर्गत पढ़ने से पहले..... (व्यवधान)..... आप मेरी बात सुन लें—हम जैसे कहना चाहते हैं कि वाराणसी के पोस्ट आफिस में चोरी हो रही है, यह देश के हित में नहीं है, तो इसके बारे में यह कहा जाता है कि पार्टिकुलर नाम मत जोड़िये.....

SHRI K. MAYATHEVAR (Dindigul) : I am also raising the same issue, this is materially affecting our object. Under what authority are they doing this ** here ?

I am also raising the same thing. What is this going on here ?

** There is nothing objectionable in what I have given.

MR. DEPUTY-SPEAKER : Do you want Shri Shastri to speak or not ?

SHRI K. MAYATHEVAR : I support him.

MR. DEPUTY-SPEAKER : Mr. Shastri, you go through the rules. If there is any allegation, it has to be removed. We act only according to the rules.

श्री राजनाथ सोनकर शास्त्री : 377 का मतलब है कि हम जो सूचना देते हैं उस पर जांच होनी चाहिए, कार्यवाही होनी चाहिए, लेकिन जब हम कोई पार्टिकुलर एक्जाम्पल देते हैं तो उसको क्यों काट दिया जाता है ? मैंने जो दिया था उसको संशोधित कर दिया गया है।

*एक स्थान का नाम भी नहीं आ सकता